डा. रत्माकर पाण्डेय: मौर सबसे बढ़कर लालू प्रसाद की सरकार जो गुंडागर्दी कर रही है, शोषण कर रही है, जातीय विद्वेष फैला रही है, भ्राष्टाचार कर रही है उसको खत्म किया जाए। (प्रयवधान)... THE DEPUTY CHAIRMAN: Now, Mr. A.G. Kulkarni.

श्वी ईमा दत्त थादवः (उत्तर प्रदेश): मैडम, हमको भी टाइम दे दीजिए।

उप समापति: मैंने घापको देख लिया है । मेरी याद दाश्त ग्रच्छी है, इतनी बरी नहीं है ।

SHRI A. G. KULKARNI (Maharashtra): Madam, I have been raising my hand from the beginning. You promised that you will call me.

THE DEPUTY CHAIRMAN: I have called you.

SHRI A. G. KULKARNI: But I because of my age and faltering voice, I cannot make myself bold to outwit either my friend / Mr. Pandey or.. (*Interruptions*) But I think now the days of people like me are over because the Chair is not protecting me.

THE DEPUTY CHAIRMAN: The time has come when the Chair should

be proteced (*Interruptions*). Now, may I ask Mr. Gandhi to spea ? (*In terruptions*). I will call you. (*Interruptions*).

SHRI A.G. KULKARNI: What is the use of it? You are only looking to the people who are shouting and not to the saner elements. *(Interruptions).*

THE DEPUTY CHAIRMAN: I take a very serious note of it. I am looking at the peple who are shouting to ask them to stop shouting. I have to look at them to ask them to keep quiet. (*Interruptions*).

SHRI A. G. KULKARNI: I think, you are unsuccessful.

THE DEPUTY CHAIRMAN: Now if that is the observation, then I will go ahead with the business—Calling Attention to Matter of Urgent Public Importance. All right. I am only doing my job. (*Interrutions*). The comment which he made on the Chair is unfortunate. I am going ahead with the busi-

disputed Shrine in 200 Ayodhya

ness and 1 won't allow anybody to speak. (Interruptions), That is an aspersion cast on the Chair. I have to take note of it. (Interruptions). Everybody clapped for it. So I thought everybody wants me to go ahead with the business. (Interruptions). I am not taking it as an offence. I am taking it as a support to me that now onwards, peoply will go ahead with proper voices. Okay. Let us proceed with the Calling Attention. (Interruptions). When a Member passes such a comment on the Chair, some Members at least should say. What sKould I do when Mr. Pandey is on his legs or somebody else is on his legs? At that time everybody wants to speak. (Interruptions).

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, you are doing a first class job. (*Interruptions*).

THE DEPUTY CHAIRMAN: I don't need praise. I know what I am do'ng.

SHRI SUBRAMANIAN SWAMY: Now, Madam, call me.

SHRI P. SHIV SHANKER: Madam, an elderly member cf this Houfe Mr. A. G. Kulkarni on many an occasion, does not mean what he says,.

THE DEPUTY CHAIRMAN I know it.

SHRI P. SHIV SHANKER: Madam, may I refer to his observation when he observed himself to be a part of the saner element which casts aspersions on others; I am sure he does not mean it, but he has said it. I would request you.. (Interrations).

THE DEPUTY CHAIRMAN: I am not getting angry at all. I am laughing because he is helping me out. It will help me to run the House properly. I am not angry with him. He is a respectable person. .(Interruptions).

Re PROTECTION OF THE DISPUTED SHRINE IN AYODHYA

SHRI RAJ MOHAN GANDHI (Uttar Pradesh): Madam Deputy Chairman, you have very kindly called me ad through you I beg the calm attentint of the House and the Government. A the last meeting of the National Integration Council the Chief Minister *ol* Uttar Pradesh gave an assurance to the NIC and to the nation that the disputed structure in Ayodhya would be protected by his Government. This morning in the reprted newspaper *The Economic Times* this story has appeared on the front page: "VHP to hoist flags on shrine with UP govt, assent—The Vishwa Hindu Parishad, in association with its one-Parishad, in association with its one-time rival in Ayodhya—Shri Ram Janamhfioomi Sewa Samiti— is planning to hoist saffron flags atop the domes of the disputed sixteenth century shrine again on January 8, 1992. This time, however, it would be done with the Uttar Pradesh Government's forma! assent."

The 'Economic Times, story refers to a report from Ayodhya" front-paged in the latest issue of the RSS organ, Pan-chjanya, headlined: "Plans to hoist fi gs atop domes again and uracads as fol lows,

"The report after announcing the plan. goes into the details of the programmes and cate orically asserts that the UP Government is being consulted at every step and that flags will be hoisted after due clearance from the Kalyan Singh Government.

थीं सांती स्थागी : (उत्तर प्रदेश) : यह सरकार भंग करनी पडेगी (व्यवधान)

भी ईश दस यादव (उत्तर प्रदेश) : इसमें देर मत करिए।

SHRI RAJ MOHAN GANDHI: Madam Deputy Chairman, I am disappointed that the Home Minister who was here is no longer in his seats but I want, through you and the House, to appeal to the Bhartiya Janata Party— believe in making an appeal—to stick to your word and to realise your responsibility as a party governing Uttar Pradesh and three other important States.

Next, I want, through you, to appeal to the Government: Use your channels to talk with the BJP.

Now Bhausaheb Deoras, of course, wants the BJP and the Congress to come close together. What the Congress will do on that and what the BJP will do on that is the BJP's affair and the Congress's affair, but it is the minimum duty of the Government to use its channels with the BJP to make sure that this decision is reversed.

And finally. Madam Deputy Chairman, through you and this House, I want to appeal to the Hindus of India whose loud speakers, amplifiers and megaphones have been caputured by an extie-mist Hindu Group. I want, through this House, to appeal to the Hindus of India that they may not allow the reputation of Hindu society to be damaged in the eyes of the world, in the eyes of posterity and before the conscience of tomorrow's Hindus. Thank, you.

disputed Shrine in Ayodhya

SUBRAMANIAN SWAMY SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, I have a short point to make. There is a major inte r-national event that has taken place and that is independence of Ukraine and it is incumbent on the Government to make a statement as to what the Government's position is. There is an utter confusion as to whether we will go along *to* recognise Ukraine or not. Therefore, the Government should come forward and make clear its policy on the dissinating. Soviet Empire SHRI policy on the dissipating Soviet Empire.

उपसभाषति : महलुवा।लया जी, माप ऐसे ही एसोसिएेट कर सीजिए, भाषण मत करिए ।

श्रो सुरेन्द्रजीत सिंह अहलुवासिया (बिद्वार) : महोदया, राजमोहन गांधी जी ने अभी जो विशेष उल्लेखा, वि:या उसका मैं पूरी तरह तो समयन नहीं कर सकता लेकिन आंशिक रूप से समर्थन जरूर करता ह में पूरी तरह समर्थन इसलिए नहीं कर सकता क्योंकि उन्होंने श्री देवरस की बाल कही है कि बी०जे०पी० ग्रीर कांग्रेस दोनों मिल रहे हैं, यह सरासर झूठ है।

श्री संकर बयाल सिंह (बिहार): यह तो अखबारों में समाचार आ रहा है।

भो सुरेन्द्रजीत सिंह अहलुवालिया : ग्रखबारों का समाचार ग्रखबारों में ही रह जाए तो अच्छा रहेगा। महोदया, मैं ग्रापके माध्यम से सदन का ग्रौर सरकार का ध्यान आकर्षित करना चाहता हं कि विशव हिंद्र परिषद् ने भारतीय जनता पार्टी को धमकी दी हैं कि अगर 4 जनवरी को बाबरी मस्जिद के तीन गुंबदों पर भगवा झंडा न चढ़ाने दिया गया तो वे उनकी उत्तर प्रदेश, मध्य प्रदेश ग्रौर हिमाचल प्रदेश की सरकारें गिरा देंगे। इस डर से उनके मध्यक्ष जोशी साहब ने एकता याझा के नाम पर एक नया ड्रामा श्वरू किया है भौर साथ-साथ 4 जनवरी की डेट फिक्स की है जिस दिन सारे हिंदुस्तान से विश्व हिंदू परिषद के लोग इकट्ठा होकर मस्जिद के गुंबदों पर भगवा झंडा चढ़ाने की कोशिश करेंगे।

मैं राजमोहन गांधी जी की तरह संकीर्ण होकर हिंदु ग्रौर मुसलमान की बात नहीं करता पर मैं आपके माध्यम से भौर

श्री सुर जीत तिह अहल्वास्तिया

सदन के माध्यम से पूरे भारतीय जन समाज को, इंडियन कम्युनिटी को ग्रागाह कर देना चाहता हूं कि ग्राने वाले दिनों में वे अपने ग्रापको हिंदू, मुछलमान, सिख के नाम पर न बॉटकर, एक भारतीय के रूप में इस क प्रतिवाद करें श्रौर इन देशद्रोहियों के मुंह पर थप्पड़ मारकर उनको महसूस करा दें कि भारतीय ग्रभी जिंदा हैं ग्रौर वे इस देश को मजहब के नाम पर बॉटने नहीं हेंगे।

Re. NEED TO RAISE THE PRICE OF RUBBER

SHRI N. E. BALARAM (Kerala): Madam, I will take just a few minutes. We, the Members who are coming from Kerala, are facing a difficulty. The rubber-growers in Kerala have decided to go on *dharma* before the houses of all the Members of Parliament from Kerala within a week. They have given us notice. They say they are not getting a proper price. There is a steep fall in the price of rubber. Last year it was Rs. 22 per kilogram. This year it is Rs. 17.08 per kilogram. So, they have decided to stage a big *dharma* before the houses of all Members of Parliament from Kerala. Therefore, I would request, through you, the Governm cnt that the Government should take immediate measures so that the rubkergrowers would get proper price. They are seven lakhs in number. (*Interruptions*)

THE DEPUTY CHAIRMAN: Shri S. P. Malaviya.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): I think the Commerce Minister would also support their case I think the *dharna* is fully justified and the point raised is very valid.

Re. LEGISLATION PROVIDING FOR A NEW SET-UP IN DELHI

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : माननीय उपसभापति महोदया, बहुत दिनों से यह मांग चली या रही है कि दिस्ली को राज्य का दर्जा दिया आए। इस सिलसिले में आज के हिंदुस्तान टाइम्स में एक खबर छपी है--

"Bill on Delhi set-up in current Sesion: Chavan.

Alilirviding for a new set up in Delhi will be enacted in the current session of Parliament followed by elec-

idian Council 2C4 of Historical Research

An assurance to this effect was giva this afternoon by Union Home Mith nister, S.B. Chavan, at a meeting win ; the Lok Sabha Members from the Union Territory of Delhi.

महोदया, मैं भ्रापके माध्यम से इस बात की ग्रोर ध्यान ग्राकर्षित करना चाहता हूं कि जो बिल इस समय विचारा-धीन हैं ग्रौर जो बिल इंट्रोड्यूस होने वाले हैं, उनके संबंध में लोक सभा ग्रौर राज्य सभा के बुलेटिनों में छपता है। तो दिल्ली को राज्य का दर्जा दिए जाने के संबंध में माननीय गृह मंत्री जी कब वक्तध्य देंगे? मैं ग्रापसे निवेदन करना चाहता हूं कि आपके जरिए सारे सदन को यह जानकारी कराई जाए कि गृह मंत्री जी इस संबंध में नव बिल लायेंगे या दक्तध्य देंगे?

THE DEPUTY CHAIRMAN: I think the influence of the Chair in the confusion in the House makes Members forgen the gender. (Interruptions) _____ I know that it is a slip of the tongue.

Re. ANNUAL CONFERENCE OF THE INDIAN COUNCIL OF HISTORICAL RESEARCH

SHRI M. A. BABY (Kerala): Ma dam, with your permission I would like to raise thr issue of the annual conference of the Indian Council of Historical Research that was to be held recently. As we all know this has been one of the most prestigious es tablishments in our country. It has contributed tremendously to the growth of historical research in the country. But unforutunately for the first time in the history of the Indian Council of His torical Research, the annual conference had to be pospened due to the negative attitude of the State Government of Madhya Pradesh. The Conference was to be held in Bhopal and all necessary arrangements were made. But at the last moment the State Government did not release sifficient funds and it had to be posponed. Madam, I would re quest the Government through you that it should provide the neessary funds and see that the annual conference is held at the earliest.

THE DEPUTY CHAIRMAN: Now we will take up calling-attention ...(*In-terruption!*,),. Mr. Afzal please go back to your seat. You make it a habit to come to the front and speak. I will be